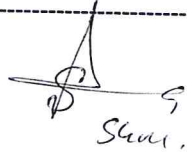


**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 02.02.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

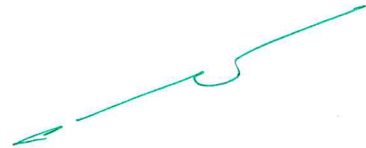
C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.217/BB/2017	-	For hearing	Section-78	Mr. Raju Vs Karvy Computershare Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
8	S. B. Murali Adv. 8905370590.	Petitioner Mr. Raju.	 S. B. Murali

Counsel for petitioner is present. The matter is listed today for admission. He reported that he has filed amended copy and requested Tribunal to order notice to the respondents. Registry to prepare notice. Counsel to collect the notice from the Registry and serve on the respondents and file proof of service.

List it on 23.02.2018.

  
MEMBER (T)

  
MEMBER (J)